GOVERNMENT OF INDIA MINISTRY OF COAL

LOK SABHA UNSTARRED QUESTION NO.539 TO BE ANSWERED ON 05.02.2020

Linking of Aadhaar Number with PF Number

539. SHRI DEVUSINH JESINGHBHAI CHAUHAN:

Will the Minister of COAL be pleased to state:

(a) whether workers engage through contractors in coal mines suffer regarding their Provident Fund Accounts;

(b) if so, the details thereof;

(c) whether Government is considering a proposal to link Aadhaar number of coal mines workers to their Provident Fund to protect them from exploitation;

(d) if so, the details thereof along with the time by which the proposal will be implemented and workers will be benefited; and

(e) the details of the measures being taken by the Government for the welfare of coal mine workers in the country?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

(a) & (b): No.

(c) & (d): No such proposal is under consideration of the Government.

(e): The focus of welfare activities of Coal India Limited (CIL) is welfare of its employees and their families. The subsidiaries are paying great attention to the welfare of their workers. Every effort is being made to improve the living conditions of coal miners. In order to create a sense of belonging and involvement in work, top priority is given by the management in the following areas:

HOUSING FACILITIES

To provide shelter is the main thrust area of the organization. CIL has achieved the goal of "Shelter for All" for workers with landmark of 100% housing satisfaction for fulfilling the basic needs of the workers.

WATER SUPPLY

One of the major welfare activities of the company is to provide clean drinking water to the employees and their families. In this direction many water supply schemes have been taken up.

Supply of Water through natural resource like river, tank etc are supplemented by underground mine water after proper treatment.

EDUCATION FACILITIES

The primary responsibility of providing educational facilities lies with the State Government. However, the subsidiary companies of CIL have been providing financial assistance and infrastructure facilities to certain schools like DAV, Kendriya Vidyalaya, Delhi Public School etc and other educational institutions run by the State Government to provide quality education to the employees' children. In addition, financial assistance and infrastructure facilities are also provided to certain privately managed schools and other educational institutions by the subsidiary coal companies functioning in and around coalfield areas. CIL is also providing various types of scholarship, cash award and financial assistance to the children of employees.

MEDICAL FACILITIES

CIL and its subsidiaries are extending medical facilities to the employees and their families through various medical establishments from the dispensary level to the central and apex hospitals in different parts of the coalfields. Special emphasis is also given on occupational health, HIV/AIDS

awareness programme.

STATUTORY WELFARE FACILITIES

In accordance with the provision of the Mines Act, 1952 and rules & regulations framed thereunder, subsidiaries of CIL are maintaining various statutory welfare facilities for the coal mines such as canteen, rest shelters and pit-head baths.

NON-STATUTORY WELFARE MEASURE

In order to supply essential commodities and consumer goods at a cheaper rate in the collieries, Central Co-operative and Primary Co-operative Stores are functioning in the coalfield areas of CIL. In addition, Co-operative Credit Societies are also functioning in the coal companies.

BANKING FACILITIES

The Management of Coal companies are providing infrastructure facilities to the various nationalized banks for opening their branches and extension counters in the coalfields for the benefit of coal workers. Workers are educated to draw their salaries from the banks and they are also encouraged to practice thrift for the benefit of their families.

HOLIDAY HOMES

Coal India Limited has maintained Holiday Homes in important spots across the country.